NATIONAL COMPANY LAW TRIBUNAL **GUWAHATI BENCH**

Diary No.563/2017 TP No.11/2016 (CP No.160/2013)

Under Section 420 (2) of the Companies Act, 2013

In the matter of:

Inder Chand Pincha

... Applicant/Petitioner

-Versus-

Borgang Tea Co. Pvt. Ltd. ... Non-applicants/Respondents

Coram:

Mr Justice P K Saikia, Member(J)

.....

ORDER

Date of Order: 13th November 2017

Let this matter be listed on 21.11.2017.

Member (Judicial) National Company Law Tribunal, Guwahati Bench, Guwahati.

nkm